

The Minister of Steel and Mines (Shri N. Sanjiva Reddy): (a) A licence dated 29th October, 1962 under the Industries (Development and Regulation) Act was granted to M/s. Cominco-Binani Zinc Ltd., a company in the private sector, to set up a zinc smelter at Alwaye (Kerala) with the financial and technical collaboration of M/s. Consolidated Mining and Smelting Co. of Canada.

(b) According to the terms of the licence the smelter is to be completed within 3 years i.e. October, 1965.

(c) The licensed capacity of this project is 12,000 tonnes of zinc per annum; capable of expansion to 20,000 tonnes later. The project will cost Rs. 5 crores.

Forward Trading

367. { Shri Rameshwar Tantia:
Shri Onkar Lal Berwa:
Shri Bishanchander Seth:
Shri Dhaon:
Shri Himatsingka:

Will the Minister of Commerce be pleased to state the number of commodities in which forward trading is banned?

The Minister of Commerce (Shri Manubhai Shah): Sixty.

Pig Iron Plant and Steel Mill in Kuwait

368. { Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri Dhaon:
Shri B. P. Yadava:

Will the Minister of Commerce be pleased to refer to the reply given to Unstarred Question No. 93 on the 29th May, 1964 and state:

(a) whether the report of the Indian Technical team that went to Kuwait to explore the possibilities of establishing a pig-iron plant and a steel mill there with Indian collaboration has been received by the Government;

(b) if so, its main points; and

(c) the steps taken to implement the suggestions and recommendations made by the team?

The Minister of Commerce (Shri Manubhai Shah): (a) The report is still awaited.

(b) and (c). Do not arise.

Theft of Explosives

369. Shri Hari Vishnu Kamath: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 244 on the 2nd June, 1964 regarding the theft of explosives from a sealed Railway wagon and state:

(a) whether the trial of the case has concluded; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Not yet.

(b) Does not arise.

Second Rail-Bridge on Godavari

370. { Shri P. Venkatasubbaiah:
Shri D. B. Maju:

Will the Minister of Railways be pleased to state:

(a) whether a second rail-bridge is proposed to be constructed across the river Godavari near Rajahmundry in Andhra Pradesh;

(b) if so, when;

(c) the expenditure likely to be involved in this construction; and

(d) whether there is any proposal to have a road bridge also by the side of the proposed rail bridge?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) to (c). The work of doubling the line between Kovvur and Rajahmundry including the construction of second bridge over river Godavari has been sanctioned at an estimated cost of Rs. 691 lakhs and the work is expected to be ready by the end of 1968.